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Title: Introduction of the Motor Vehicles (Amendment) Bill, 2015.

HON. SPEAKER: Now, Bills to be introduced, which could not be taken up earlier.

Shri P. Radhakrishnan.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, on behalf of my senior colleague, Shri Nitin Jairam Gadkari, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

HON. SPEAKER: Prof. Saugata Roy – Not present

Is there some objections? No! Okay.

...(Interruptions)

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1988. "\

*The motion was adopted.*

SHRI PON RADHAKRISHNAN: Madam, I introduce the Bill.